NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.763/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR MEMBER (J) SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: Nutech Cooling Towers Pvt. Ltd.

Vs.

ORC, Pune

SECTION OF THE COMPANIES ACT: I & BP Code 2016

<u>ORDER</u>

CP No.763/252(1)/NCLT/MB/MAH/2017

For the ROC Report has not yet been received, list this matter on 15.2.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)